

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4545
ANSWERED ON:07.09.2012
TAUNGYAS COMMUNITY
Gandhi Shri Feroze Varun

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is taking any step to resettle and give a legal identity to the Taungyas, so that they can get Below Poverty Line (BPL) cards and avail of banks loans:
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Taungyas community is not notified as Scheduled Tribe in the country. The Ministry has not received any proposal for their inclusion as Scheduled Tribe from any of the State Governments/ UT Administrations.
- (b) & (c): Do not arise.